

## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## **ORDER**

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

SI. No.	Name & EC	From	То
1.	Madhawa Nand Uniyal, SJA EC:39506080	Reader in the court of Ms. Pooja	Branch-in-charge, Copying
		Suhag, JMFC (NI Act-01), Digital	Agencies (Central), THC
		Court (Central), THC, Delhi	
2.	Dinesh Babu Kulsreshtha, SJA EC:68694179	Branch-in-charge, Copying	Reader in the court of Ms. Pooja
		Agencies (Central), THC	Suhag, JMFC (NI Act-01), Digital
			Court (Central), THC, Delhi
3.	Raman Chaudhary, JA EC:92740461	Reader in the court of Sh.	JA in the Personal Office of
		Joginder Prakash Nahar, ASJ	Principal District & Sessions
		(FTC-01), Central, THC	Judge (Shahdara), Karkardooma
			Courts
4.	Lakpa Tshering Tamang, JA EC:17932413	Branch-in-charge, Administration	Reader in the court of Sh.
		Branch -III (Central), THC	Joginder Prakash Nahar, ASJ
		7	(FTC-01), Central, THC
5.	Hari Lal S., JA EC:61699428	JA in Judicial Branch (Central),	Branch-in-charge, Administration
		THC	Branch -III (Central), THC
6.	Ajay Kumar Dubey, JA EC:59731717	JA in Record Room (Sessions),	JA in Judicial Branch (Central),
		Shahdara, KKD	THC

**Note:** Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-II)/P&T/Admn.II(HQs)/2025/ 59 633 - 59 663 Dated, Delhi the 2 6 AUG 2025

## Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judges, Delhi/ New Delhi.
- 2. The Officers/Officers-in-Charge concerned.
- 3. PS to the undersigned.
- 4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
- 5. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
- 6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
- 7. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
- 8. The Dealing Assistants, ACR Cell (HQs), Delhi.
- 9. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
- 10. For uploading on LAYERS.
- 11. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.